

**GOVERNMENT OF INDIA  
AGRICULTURE  
LOK SABHA**

UNSTARRED QUESTION NO:114  
ANSWERED ON:22.11.2011  
CREATION OF INDIAN AGRICULTURE SERVICE  
Yadav Shri Dharmendra

**Will the Minister of AGRICULTURE be pleased to state:**

- (a) whether All India Federations, Farmers` Fora, research scholars and agricultural organisations have urged for creation of a separate cadre of Indian Agricultural Service;
- (b) if so, the reaction of the Government thereto;
- (c) whether various Committees, Commissions had also recommended to create a separate Indian Agriculture Service cadre on the lines of other organised cadre services;
- (d) if so, the details thereof and the reaction of the Government thereto;
- (e) whether there is any proposal to accord the status of industry to agriculture; and
- (f) if so, the details thereof?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE, FOOD PROCESSING INDUSTRIES AND PARLIAMENTARY AFFAIRS (SHRI HARISH RAWAT)

(a): Yes, Madam.

(b) to (d): The proposal for constitution of Indian Agriculture Service was considered and turned down by a sub-committee of the inter-state Council in the 1990s.

Subsequently, the Fifth Central Pay Commission had recommended constitution of a Central Agriculture Service. This recommendation was examined by the Government but was not found to be feasible due to absence of homogeneity of skills on account of which the inter-changeability of personnel belonging to multifarious disciplines was not practicable it was, however, decided to keep this proposal in abeyance till receipt of recommendations of the Sixth Central Pay Commission.

The Sixth Central Pay Commission did not reaffirm the recommendation of the Fifth Central Pay Commission.

(e): No, Madam,

(f): Does not arise.